

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2013 &
I.A. No. 62 of 2013

Dated : 29th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jamshedpur Utilities & Services Co. Ltd. ... Appellant (s)
Versus
Jharkhand Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s) : Mr. Parag Mohanty
Ms. Leeneshwari Makhijani

Counsel for the Respondent(s): Mr. C.K. Rai and

ORDER

We have heard the learned Counsel for the Respondent as well as the learned Counsel for the Appellant. The written submissions have already been filed by the Respondent with reference to the question of maintainability as well as on merits.

The learned Counsel for the Appellant seeks some time to make rejoinder submissions.

Post the matter for further submissions on **7th November, 2013.**

(Rakesh Nath)
Technical Member
js/vt

(Justice M. Karpaga Vinayagam)
Chairperson